Government of West Bengal Nabanna, Howrah

ORDER

Memo No. 298- CS/2020

Dated: 31/08/2020

Whereas, in order to contain and combat spread of COVID 19, State Government vide order No. 285-CS/2020 dated 30/07/2020 had notified containment zones-based lockdown measures up to 31/08/2020.

- 2. Now, in consideration of the current COVID-19 situation, lockdown in the containment zones stands extended up to **30/09/2020**.
- 3. Following activities shall continue to remain closed / prohibited throughout the state up to 30/09/2020:
 - i. Schools, ICDS centers, colleges, educational/training/coaching institutions etc.
 - ii. Cinema halls, swimming pools, entertainment parks and theatres.
 - iii. Gatherings and congregations as mentioned in State Government order No. 285-CS/2020 dated 30/07/2020.
- 4. In addition to the relaxations already permitted outside the containment zones, following activities shall also now be permitted outside the containment zones:
 - i) Open air theatres with effect from 21/09/2020 with necessary permission from local authorities.
 - ii) Metro Rail in a graded manner with effect from 08/09/2020.
- 5. In addition, as already announced, state wide complete lockdown shall be observed on Monday 7 September; Friday 11 September; and Saturday 12 September as per the following guidelines:
- a) On the aforesaid days of complete lockdown all government and private offices; commercial establishments; public and private transport

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including passenger train and passenger flight movements will remain completely closed.

- b) Exceptions from the above shall include:
 - i. Health services including movement of health personnel/ patients by public and private transport.
 - ii. Medicine shops and pharmacies.
 - iii. Law and order, courts, correctional services, fire and emergency services.
 - iv. Electricity, water and conservancy services.
 - v. Continuous process industries and industries with in- house workers.
 - vi. Agriculture operations; Tea Garden operations in field.
- vii. Intrastate, interstate and cross border movement of goods.
- viii. E-Commerce, Capital and debt market services as notified by RBI.
 - ix. Print, electronic media and social media.
 - x. Home delivery of cooked food.
- 6. Containment zones will be demarcated by district authorities with strict perimeter control and strict enforcement of containment measures as per the standard protocol. District Magistrates on assessment of local situation may enforce stricter containment measures in their districts.
- 7. Norms of physical distancing, wearing of masks, health and hygiene protocol must be strictly adhered to at all times.
- 8. In this connection, Order No.40-3/2020-DM-I (A) dated 29/08/2020 of Ministry of Home Affairs, Government of India, is enclosed for ready reference.

Chief Secretary